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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For 'Subjudice before the Hon'ble Apex Court'	Sec 9 of I&B code	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:



K. B. Monesh Kumar

**ORDER**

Heard Shri K.B. Monesh Kumar, learned Counsel for the Petitioner. The appeal made against the order of the Hon'ble NCLAT is still pending before the Hon'ble Supreme Court which has stayed the order of the Hon'ble NCLAT. Learned Counsel for the Respondent submits that the case is listed today in the Hon'ble Supreme Court. Post the case on **28.11.2019**. Both the parties are at liberty to make mention if any order passed by the Hon'ble Supreme Court.



**MEMBER(T)**



**MEMBER(J)**

Puja

